

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 566/2000

Monday the 12th day of June, 2000.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Abhilash Kumar. R.
Pulickal Anugraha
Chennerkara P.O.
Kulanada
Pathanamthitta-689 517.

Applicant

By advocate Ms K.Indu

Veersus

1. Union of India represented by
its Secretary
Ministry of Communications
Department of Post, New Delhi.
2. Superintendent of Post Offices
Pathanamthitta.

Respondents

By advocate Ms. I.Sheela Devi, ACGSC

Application having been heard on 12th June 2000, the Tribunal on the same day delivered the following:

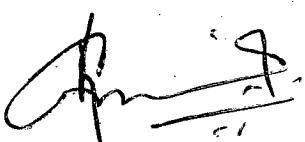
O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who is working provisionally as Extra Departmental Sub Post Master, Prakkanam Sub Post Office has filed this application for a direction to the second respondent to consider his candidature also for the interview and selection to the post of Extra Departmental Branch Postmaster, Prakkanam P.O. and Extra Departmental Branch Postmaster, Thumpamon North Post Office. It is alleged in the application that he was told that his candidature would not be considered as he is working on provisional basis and that is the reason why the applicant has come before the Tribunal, apprehending that his candidature would not be considered.

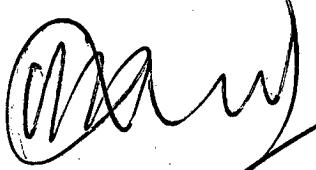
2. When the application came up for hearing today, Smt Sheela Devi, Additional Central Government Standing Counsel, under instructions from the respondents, stated that the applicant would be considered for selection alongwith nominees of the Employment Exchange and those who have responded to the notification though the applicant is provisionally working as EDBPM. It is also stated that an interview would be conducted for which the applicant has also been called. Now the controversy in this application has been settled with the reliefs being granted to the applicant by the respondents themselves. Therefore, the application has become redundant and the same is closed without any order as to costs.

Dated 12th June, 2000.



**G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER**

aa.



**A.V. HARIDASAN
VICE CHAIRMAN**